

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 24.09.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 24.09.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 148/2016 (M.A. No. 686/2017)	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6	10.10.2018
2.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors	Ms. Parul Gupta, Adv. for Applicants Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Nitish Negi, Adv. for R-2 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Ms. Puja Kalra, Adv. for North MCD Mr. Sunil Dutt Dixit, Adv. for R-4	15.10.2018
3.	Original Application No. 422/2017 (M.A. No. 794/2017)	Inter Globe Aviation Limited Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Ms. Anjana Gosain, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Anand Shri, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv.	15.10.2018
4.	Original Application No. 508/2017 (M.A. No.1008/2017)	Green Earth Vs. State of Haryana & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for for State of Haryana Mr. Rajesh K. Singh, Adv. for MoEF Mr. Dheeraj P. Deo, Adv	15.10.2018

COURT MASTER